

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:941
ANSWERED ON:27.02.2006
SCHEME FOR ENVIRONMENT MANAGEMENT
Murmu Shri Hemlal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Pollution Control Board (CPCB) has decided to formulate an integrated scheme for the environment management of the areas facing the problem of pollution; and

(b) if so, the details thereof along with the details of the works undertaken by the CPCB in each State particularly in Jharkhand?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)&(b) The Central Pollution Control Board(CPCB) along with the State Pollution Control Boards (SPCBs), based on the assessment of pollution levels, have identified 24 critically polluted areas in the country. Environmental Management Plans including installation of pollution control devices by the industries, establishment of Common Effluent Treatment Plants (CETPs), design of waste collection & transportation and development of green belt etc. have been prepared for restoration of environmental quality in these areas. A list of identified areas, which includes Dhanbad in Jharkhand State, is annexed. Keeping in view the sources responsible for environmental pollution in Dhanbad, such as open cast mining, coke oven plants, coal washeries and power plants, an Action Plan has been prepared for abating the pollution.